

THE HIGH COURT OF MEGHALAYA
SHILLONG

CORRIGENDUM

Dated, Shillong 5th June, 2015.

No.HCM.II/98/2015/___ Inpartial modification to this Registry's Advertisement No.HCM/II/98/2015/1460 dated 25thMay 2015 read with Addendum No.HCM/II/98/2015/1490 dated 27thMay2015 it is hereby notified that the **last date for submission of applications is extended upto 15thJuly 2015.**

It is also hereby clarified that **outstation applicants** may deposit the amount of Rs. 100/- (Rs.50/- for Scheduled Caste/ Scheduled Tribe) by way of Demand Draft issued by a Scheduled Bank payable at Shillong to be drawn in favour of "**Registrar General, High Court of Meghalaya Shillong.**"

It is also hereby clarified that Para 6 of Addendum No.HCM/II/98/2015/1490 dated 27th May 2015 stands deleted and shall now be read as follows: -

"6. Hon'ble the Chief Justice reserves the right to relax any conditions mentioned in this Advertisement."


REGISTRAR GENERAL

Memo No. HCM.II/98/2015/1613A Dated, Shillong 5th June, 2015.

Copy to:-

1. *The Secretary to the Government, Law Department, Shillong.*
2. *The Accountant General (A&E), Meghalaya, Shillong.*
3. *The Registrar General, Gauhati High Court, Guwahati.*
4. *The Registrar General, High Court of Karnataka, Bangalore.*
5. *The Registrar General, Madras High Court, Chennai.*
6. *The Registrar General, High Court of Delhi, New Delhi.*
7. *The Registrar General, Bombay High Court, Mumbai.*
8. *The Registrar General, High Court of Bihar, Patna.*
9. *The Registrar General, High Court of Madhya Pradesh, Jabalpur.*
10. *The Registrar General, High Court of West Bengal, Calcutta, Kolkata.*
11. *The Registrar General, High Court of Uttar Pradesh, Allahabad.*
12. *The Registrar General, Kerela High Court, Kochi.*
13. *The Registrar General, High Court of Orissa, Cuttack.*
14. *The Registrar General, High Court of Rajasthan, Jodhpur.*
15. *The Registrar General, High Court of Gujarat, at Sola (Ahmadabad).*
16. *The Registrar General, High Court of Jammu & Kashmir at Srinagar.*

17. *The Registrar General, High Court Judicature at Hyderabad, Hyderabad.*
18. *The Registrar General, High Court of Sikkim, Gangtok.*
19. *The Registrar General, High Court of Uttaranchal Pradesh, Nanital.*
20. *The Registrar General, High Court of Jharkhand at Ranchi.*
21. *The Registrar General, High Court of Tripura, Agartala.*
22. *The Registrar General, High Court of Manipur, Imphal.*
23. *The Registrar General, High Court of Chandigarh.*
24. *The Registrar General, High Court of Chhatisgarh at Bilaspur.*
25. *The Registrar General, High Court of Punjab & Haryana High Court, Chandigarh.*
26. *The Registrar, Gauhati High Court, Aizawl Bench.*
27. *The Registrar, Gauhati High Court, Kohima Bench.*
28. *The Registrar, Gauhati High Court, Itanagar Bench.*
29. *The Registrar, Karnataka High Court, Dharwad Bench.*
30. *The Registrar, Madras High Court, Madurai Bench.*
31. *The Registrar, Karnataka High Court, Kalburgi Bench.*
32. *The Registrar, Bombay High Court, Aurangabad Bench.*
33. *The Registrar, Bombay High Court, Nagpur Bench.*
34. *The Registrar, Bombay High Court, Panaji Bench.*
35. *The Registrar, Madhya Pradesh High Court, Gwalior Bench.*
36. *The Registrar, Madhya Pradesh High Court, Indore Bench.*
37. *The Registrar, Calcutta High Court, Port Blair Bench.*
38. *The Registrar, Allahabad High Court, Lucknow Bench.*
39. *The Registrar, Rajasthan High Court, Jaipur Bench.*
40. *The Registrar, High Court of Meghalaya, Shillong.*
41. *The Registrar – cum – Head Private Secretary to Hon'ble the Chief Justice, High Court of Meghalaya*
42. *The Joint Registrar – cum – Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.*
43. *The Private Secretary to Hon'ble Mr. Justice T. Nandakumar Singh, High Court of Meghalaya, Shillong.*
44. *The Private Secretary to Hon'ble Mr. Justice SudipRanjanSen, High Court of Meghalaya, Shillong.*
45. *The District and Sessions Judge, Shillong/ Jowai/ Tura/ Nongpoh/ Nongstoin/Williamnagar.*
46. *Member Secretary, Meghalaya State Legal Services Authority, Shillong.*
47. *The Treasury Officer, South Treasury Shillong.*
48. *The System Analyst, High Court of Meghalaya, Shillong, for uploading in High Court Web-site.*
49. *The Editor, Shillong Times (English Daily Newspaper), Shillong with a request to cause publication of the above mentioned Notice and bills in triplicate may be submitted to this Registry for payment.*

50. *The Editor, MAWPHOR (Khasi Daily Newspaper), Shillong with a request to cause publication of the above mentioned Notice and bills in triplicate may be submitted to this Registry for payment.*
51. *The Station Director, AIR, Shillong with a request to kindly broadcast the above advertisement in your employment bulletin.*
52. *The Station Director, Doordarshan Shillong with a request to telecast the above advertisement.*
53. *The Director of Public Information, Shillong with a request to cause publication the above advertisement.*
54. *The Accountant-cum-Cashier, High Court of Meghalaya, Shillong.*
55. *Notice Board.*
56. *Office file.*



REGISTRAR GENERAL